Release of salaries of NPCC employees

23I. SHRI J. CHITHARANJAN: SHRI GAYA SINGH:

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the month upto which the salaries have been paid to the top officials of the National Projects Construction Corporation Ltd. like the CMD, Directors and other senior officials and the employees;
 - (b) whether there are arrears of salaries/wages; and
 - (c) if so, when the arrears of salaries/wages will be disbursed?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) to (c) being a sick company, the payment of arrears of salary/wages to employees in National Projects Construction Corporation Ltd. is linked with funds generated by it and the quantum of the Non-Plan Assistance supplemented by the Government. All employees and senior officers in working units and the Board level officers are in arrear of salary ranging between 2 to 8 months. The employees & senior officers in closed units of the Corporation are in arrear of salary from 12 to 18 months.

Enquiries pending against employees of oil companies

- †*232. SHRIMATI JAYAPRADA NAHATA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether it is a fact that many management level employees of oil companies and Oil and Natural Gas Corporation engaged in marketing are suspended and if so, the details thereof;
- (b) whether it is also a fact that many employees are facing domestic enquiry for the last two years and if so, the oil company-wise details thereof; and
- (c) the number of enquiries completed during the last three years and the action equivalent to dismissal taken against the employees?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI RAM NAIK): (a) As on 1.12.2000, 23 management level employees engaged in marketing, were under suspension, 9 belonging to Indian Oil Corporation Limited (IOC), 4 belonging to Hindustan Petroleum Corporation Limited

[†]Original notice of the question was received in Hindi.